



File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 8th April 2021

ORDER

There shall be Special Bench from 12.4.2021 to 16.4.2021 to attend the matters listed before Hon'ble Acting President Shri B.S.V. Prakash Kumar and Hon'ble Shri Hemant Kumar Sarangi, Member (Technical). Hon'ble Shri Hemant Kumar Sarangi, Member (Technical) is on leave. The bench shall comprise of:

Principal Bench at NCLT, New Delhi- Court No. I (Spl Bench) for 12.4.2021 & 16.4.2021

1. Shri B.S.V Prakash Kumar, Acting President
2. Shri Kapal Kumar Vohra, Member (Technical)

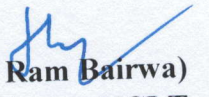
Principal Bench at NCLT, New Delhi- Court No. I (Spl Bench) for 13.4.2021 & 15.4.2021

1. Shri B.S.V Prakash Kumar, Acting President
2. Shri L.N. Gupta, Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 23.2.2021 from 12.4.2021 to 16.4.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secreatry, National Company Law Tribunal.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/ Jaipur/ Cuttack/ Kochi/ Amaravati/Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. All Council.